AAVAS FINANCIERS LIMITED

(Formerly known as Au HOUSING FINANCE LIMITED) (CIN:L65922RJ2011PLC034297)

Regd. & Corp. Office: 201-202, 2nd Floor, South End Square, Mansarovar Industrial Area, Jaipur. 302020

Demand Notice Under Section 13(2) of Securitisation Act of 2002

As the Loan Account Became NPA therefore The Authorised Officer (AO) Under section 13 (2) Of Securitisation And Reconstruction of Financial Assets And Enforcement of Security Interest Act 2002 had issued 60 day demand notice to the borrower as given in the table. According to the Notice if the Borrower does not deposit the Amount within 60 days, the amount will be recovered from Auction of the security as given below. As the demand Notice send to the borrower/guarantor has not been served, copy of demand notice has also been affixed on the secured assets as given below. Therefore you the borrower is informed to deposit the loan amount along with future interest and recovery expenses within 60 days, otherwise under the provisions of section 13 (4) and 14 of the said Act, the AO is free to take possession of the Security as given below.

Name of the Borrower	Date and Amount of Demand Notice Under Sec. 13(2)	Description of Mortgaged property
Mrs. Vandana Amrish Jayakar, Mr. Pratik Amrish Jayakar, Mrs. Priyanka Jugnu Mehta, Mr. Jugnu Karan Mehta (A/c No.) LNRJP03519-200132832	8-Mar-23 Rs. 38,50,617.00/- 8-Mar-23	Plot No. 139 Out of Survey No. 157/1 & 12, Orange City, Latif Wadi, Kasara Khurd, Opp. Maruti Dhaba, Mumbai-Nashik Highway, Grampanchyat - Kasara Khurd, Tal. – Shahpur, District – Thane, Maharashtra **Admeasuring 376 Sq. Mtrs**

Place : Jaipur **Date : 10.03.2023** **Authorised Officer Aavas Financiers Limited**

PUBLIC NOTICE

ICICI Bank — ICICI Bank Limited

Registered office: Landmark, Race Course Circle, Vadodara 390 007.
Corporate office: ICICI Bank Towers, Bandra-Kurla Complex, Mumbai 400 051.

GOLD E-AUCTION CUM INVITATION NOTICE

The below mentioned borrowers have been issued notice to pay off their outstanding amount towards the facility against gold ornaments ("Facility") availed by them from ICICI Bank Limited ("ICICI Bank"). We are constrained to conduct an E-Auction of pledged gold ornaments on Mar 20, 2023 as they have failed to repay the dues. ICICI Bank has the authority to remove account /change the E-Auction date without any prior notice. Auction will be held online -https://jewel-auction.procuretiger.com between 12:30 pm to 3:30 pm. For detailed Terms and conditions, please log into given website. In case of deceased borrower, all conditions will be applicable to legal heirs.

Loan A/C No.	Customer Name
Branch Name: Ajra	
173305003785	Ismail Aadam Khedekar
Branch Name: Chiplun	
644105009916	Sahila Abdula Antule
Branch Name: Gadhinglaj	
095305006344	Pravin Shivaji Chougule
Branch Name: Jath	
640405010223	Savita Bapuso Shivaharan
640405015888	Abhijit Vilas Patil
Branch Name: Jaysingpur	
638405057956	Chaitanya Milind Khade

Loan A/C No.	Customer Name
Branch Name: Khed	
643305013105	Sana Mubeen Tambe
643305013080	Vipul Bhiku Bhosale
643305013118	Shivaji Tanaji Chavan
Branch Name: Kolhapur-Mangalwarpeth	
639005004051	Ramesh Shantaram Jadhav
Branch Name: Kolhewadi	
226005000497	Kalpana Mangesh Kamble
Branch Name: Palus	
200105005145	Yashwant Dnyandev Patil
Branch Name: Sawantwadi	
077105008074	Raghvendra Sanjay Rawool

Loan A/C No.	Customer Name
Branch Name: Shirala	
198805002649	Dada Babu Sanasode
198805007783	Dada Babu Sanasode
Branch Name: Shirwal	
211505003626	Parmeshwar Shivaji Sonawane
Branch Name: Takali	
637205003685	Kundan Shankar Jirage
Branch Name: Uranislampur	
095505006259	Sunil Sadashiv Phale
095505009941	Sachin Babasaheb Patil
Branch Name: Vaduj	
200005004195	Dattatray Bhagwan Mandve

Date : 10.03.2023
Place : Kolhapur, Ratnagiri, Sangli, Satara, Sindhudurg

S/d Authorised Officer For ICICI Bank Limited

PUBLIC NOTICE

Public at large are hereby informed that I the undersigned Huseinali E. Ramakdawala, is the owner of Flat No. A-29, 4th Floor, Jeevan Rachana C H S Ltd. 265 V. P. Road, Andheri Mumbai- 400 058 and holding five Share of Rs 50/- issued by society has misplaced and/or lost the original Agreement dated 28th January 1974 duly registered with the office of Sub-Registrar of Assurance Mumbai under Sr. No. PS /98 of 1994 executed between M/s Western Builder and Mr. Narayandas Mulchand Salvi. I have made Police Complaint on 1st March 2023 with D. N. Nagar Police Station Andheri. Mumbai

If any person or persons found the above Original Agreement dated 28th January 1974 is hereby requested to inform the undersigned and/or hand over or return the same at the below mentioned address.

Place : Mumbai
Date : 10th March 2023

Sd/-
Mr Huseinali E. Ramakdawala
A-29, 4th Floor, Jeevan Rachana
C H S Ltd 265 V. P. Road,
Andheri Mumbai 400 058
Mob.: 9819471787

PUBLIC NOTICE

The public in general it is hereby inform that, M/s Santosh Engineering Works through its Partners Rampalat Vishwakarma, Ramjeet Vishwakarma, Sabhajeet Vishwakarma, Ramsagar Vishwakarma, seized and possessed of or otherwise well and sufficiently entitled Non agricultural Land bearing Gut No. 243(pt), 244, 295(pt), Survey No. 27(pt), 84, 26(pt), Plot No. 27 admeasuring 1275 sq. mtr., Assessment Rs. 72.32 Ps. In Village - Kolgaon, Taluka- Palghar, District - Palghar. My clients are intend to purchase above Lands. If any person having any rights, title, claim, or interest in the same Lands, by way of sale, inheritance, possession, succession, mortgage, lian, lease, gift, or otherwise howsoever in respect of the same, shall intimate the objection in writing to the undersigned with supporting documents thereof within 7 days from the date of publication of this notice or else any such claims by any one shall not be considered or shall be deemed to have been waived and /or abandoned. And my clients shall proceed to conclude the negotiations and no claims shall be entertained thereafter.

Date : 09-03-2023

B - 006, Ground Floor, Shree Jivdani Darshan CHS, Near Old Viva Collage, Virar (west), Pin - 401303
adv.priyankap@gmail.com, Mob. 9967437451.

Sd /-
Adv. Priyanka C. Patil

FORM G
INVITATION FOR EXPRESSION OF INTEREST

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP no	M/s. Shree Rajeshwaranand Paper Mills Limited CIN: L21093GJ1991PLC057244
2.	Address of the registered office	Bharuch Jhagadia Road Goval Gujarat-392022, India
3.	URL of website	www.rajeshwaranandpaper.com
4.	Details of place where majority of fixed assets are located	Bharuch
5.	Installed capacity of main products/ services	No plant & Machinery could be located till date
6.	Quantity and value of main products/ services sold in last financial year (As per Annual Report for the F.Y. 19-20)	Sale of Products Paper/tools amount of approx. Rs.76.61 Crores
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought in electronic form by email at: ip.srpml@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	Details can be sought in electronic form by email at: ip.srpml@gmail.com
10.	Last date for receipt of expression of interest	27th March, 2023 upto 17:00 Hours
11.	Date of issue of provisional list of prospective resolution applicants	03rd April, 2023
12.	Last date for submission of objections to provisional list applicants	07th April, 2023 upto 17:00 Hours
13.	Process email id to submit EOI	ip.srpml@gmail.com

Date: 10th March, 2023
Place: Surat

Sd/-
CA IP Vineeta Maheshwari
IRP for M/s. Shree Rajeshwaranand Paper Mills Limited
3rd Floor, Regus Business Centre, New City Light Road, Surat-395007, Gujarat
IBBI Registration No.: IBBI/IPA-001/IP-P00185/2017-18/10364
Email: ip.srpml@gmail.com

PUBLIC NOTICE

NOTICE IS HEREBY GIVEN THAT:

A) WE ARE INVESTIGATING THE TITLE OF THE OWNER AND THE PROPERTY MENTIONED HEREINBELOW. THE DETAILS REGARDING OWNER NAME, PROPERTY DETAILS NAMELY SURVEY NUMBER, AREA, ASSESSMENT IS GIVEN IN THE SCHEDULE HEREUNDER WRITTEN.

B) THE OWNER HAS REPRESENTED TO OUR CLIENTS THAT THE OWNER IS THE SOLE AND ABSOLUTE OWNER OF AND IS OTHERWISE WELL AND SUFFICIENTLY ENTITLED TO THE SAID PROPERTY AS THE ABSOLUTE OWNER THEREOF AND IS HOLDING QUIET, VACANT AND PEACEFUL POSSESSION OF THE SAID PROPERTY.

C) THE 7/12 EXTRACT AND THE OTHER REVENUE RECORDS IN RESPECT OF THE SAID PROPERTY STAND IN THE NAME OF THE OWNER ALONE.

D) THE OWNER HAS AGREED TO SELL, TRANSFER AND CONVEY TO OUR CLIENTS, ALL THEIR RIGHTS, TITLE AND INTEREST IN RESPECT OF THE SAID PROPERTY, MORE PARTICULARLY DESCRIBED IN THE SCHEDULE HEREUNDER WRITTEN, FREE FROM ANY CLAIM/S, OBJECTION/S, ENCUMBRANCE/S, AS PER THE MUTUALLY AGREED TERMS & CONDITIONS.

E) ANY PERSONS HAVING ANY CLAIM, RIGHT, TITLE OR INTEREST IN RESPECT OF THE SAID PROPERTY, MENTIONED IN THE SCHEDULE HEREUNDER WRITTEN OR ANY PART THEREOF, BY WAY OF INHERITANCE, MAINTENANCE, EASEMENT, MORTGAGE, SALE, DEVELOPMENT, LIEN, GIFT OR BY WAY OF AGREEMENT FOR SALE OF FLATS, SHOPS, PREMISES TO BE CONSTRUCTED THEREON OR OTHERWISE HOWEVER ARE HEREBY REQUIRED TO MAKE THE SAME KNOWN IN WRITING TOGETHER WITH CERTIFIED TRUE COPIES OF ALL SUPPORTING DEEDS AND DOCUMENTS TO THE UNDERSIGNED AT OUR ADDRESS: HIMANSHU BHEDA & ASSOCIATES, ADVOCATES HIGH COURT, 15TH FLOOR, G SQUARE BUSINESS PARK, PLOT NO. 25/26, OPPOSITE SANPADA RAILWAY STATION, SECTOR – 30, VASHI, NAVI MUMBAI – 400 705, WITHIN 15 DAYS FROM THE DATE HEREOF, FAILING WHICH THE TITLE OF THE OWNER TO THE SAID PROPERTY SHALL BE CONSTRUED AS CLEAR AND MARKETABLE WITHOUT ANY ENCUMBRANCES, CLAIMS, OBJECTIONS, DISPUTES OF ANY NATURE WHATSOEVER AND ALL THE NECESSARY FORMALITIES FOR TRANSFER OF THE SAID PROPERTY IN FAVOUR OF OUR CLIENTS WILL BE COMPLETED WITHOUT HAVING ANY RECOURSE TO ANY SUCH CLAIM AND SUCH CLAIM (IF ANY), SHALL BE DEEMED TO BE WAIVED OR ABANDONED.

SCHEDULE OF THE SAID PROPERTY

ALL THAT PIECES AND PARCEL OF LAND SITUATE, LYING AND BEING AT VILLAGE ROHINJAN, TALUKA PANVEL, DISTRICT RAIGAD AND THE DETAILS WHEREOF ARE MORE PARTICULARLY MENTIONED HEREINBELOW:

SR NO	SURVEY NO. / HISSA NO.	AREA (H-R-P)	ASSESSMENT (RS – PS)	NAME & ADDRESS OF THE OWNERS
1.	80/2	0H-25R-0P	1 - 69	**ADHIRAJ CONSTRUCTIONS PVT. LTD.** HAVING THEIR ADDRESS AT 506, SHARDA CHAMBERS, 15, NEW MARINE LINES – 400 020

AND BOUNDED AS FOLLOWS:
ON OR TOWARDS EAST : SURVEY NO. 80/1
ON OR TOWARDS WEST : SURVEY NO. 82
ON OR TOWARDS NORTH : SURVEY NO. 80/1
ON OR TOWARDS SOUTH : BOUNDARY OF CIDCO

DATED THIS 10TH DAY OF MARCH, 2023

FOR HIMANSHU BHEDA & ASSOCIATES
PROPRIETOR
ADVOCATES, HIGH COURT, MUMBAI.

PUBLIC NOTICE

Notice is hereby given that my client is in a process to purchase the property described in the schedule hereunder written from it's present possessor and occupier **M/s. Quantum Digital Vision (India) Ltd., formerly known as M/s. Quantum Industries (India) Ltd.**, having it's registered office at 416, Hubtown Solaris, N. S. Phadke Road, Opp. Teli Galli, Andheri (East), Mumbai - 400069, free from all the encumbrances and reasonable doubts.

All persons having or claiming any share, right, title, interest of any nature or any claim or demand whatsoever into or upon the said property or any part thereof arising under sale, mortgage, gift, lease, exchange, trust, lien, maintenance, partnership, inheritance, agreements, easements, impendence, attachment, charge, possession or otherwise howsoever are hereby required to give notice thereof in writing together with supporting documents and particulars of any such right or claim to the undersigned at **Tripathi Building, First Floor, Behind Gurudwara, Opp. Nidan, Ambadi Road, Nr. Station, Navghar, Near Station, Vasai West, Dist – Palghar, Maharashtra - 401202 within 15 (Fifteen) days** during working hours **between 11: 00 A.M. to 6:00 P.M.** from the date of publication hereof, failing which it shall be presumed that there are no right, interest, claim in respect of said property and if any, the same shall be deemed to have been waived and sale will be completed.

SCHEDULED

All that piece and parcel of the Non-agricultural Industrial land bearing New Survey No. 740 New Hissa No.1 (Old Survey No.170, Hissa No./2p2), admeasuring 9983 Square Meters Situated at Village Silli, Taluka Kilvani Patelad, Silvassa – 396230, Dadra & Nagar Haveli, Union Territory of Dadra and Nagar Haveli and Daman and Diu along with the Factory Building total built up area admeasuring 1436.29 Square Meters thereon with all rights, title and interest connected thereto.

Vijay P. Pereira
Advocate for Purchaser
Date: 10/03/2023 Mobile:8347118888
E-mail id:-vijay_pereira2000@yahoo.com

APPENDIX IV
[See rule 8 (1)]
POSSESSION NOTICE
(for immovable property)

Whereas,

The undersigned being the Authorized Officer of **INDIABULLS HOUSING FINANCE LIMITED (CIN:L65922DL2005PLC136029)** under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice dated 28.11.2022 calling upon the Borrower(s) **ANIL RAMLAL SONI PROPRIETOR OM SAI RAM GENERAL STORE AND PAN BHANDAR AND JANKI ANIL SONI** to repay the amount mentioned in the Notice being **Rs.14,03,248.08 (Rupees Fourteen Lakhs Three Thousand Two Hundred Forty Eight and Paise Eight Only)** against Loan Account No. **HHLBOI00392572** as on **17.11.2022** and interest thereon within 60 days from the date of receipt of the said Notice.

The Borrower(s) having failed to repay the amount, Notice is hereby given to the Borrower(s) and the public in general that the undersigned has taken **Symbolic Possession** of the property described herein below in exercise of powers conferred on him under Sub-Section (4) of Section 13 of the Act read with Rule 8 of the Security Interest (Enforcement) Rules, 2002 on **06.03.2023.**

The Borrower(s) in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of **INDIABULLS HOUSING FINANCE LIMITED** for an amount of **Rs. 14,03,248.08 (Rupees Fourteen Lakhs Three Thousand Two Hundred Forty Eight and Paise Eight Only)** as on **17.11.2022** and interest thereon.

The Borrowers' attention is invited to provisions of Sub-Section (8) of Section 13 of the Act in respect of time available, to redeem the Secured Assets.

DESCRIPTION OF THE IMMOVABLE PROPERTY

ALL THAT SELF CONTAINED RESIDENTIAL FLAT NO. G-5, ON THE GROUND FLOOR, HAVING SUPER BUILT AREA: 380 SQ. FT IN B WING, SECTOR NO.8, BUILDING NO.4, DREAM CITY BOISAR (EAST), CONSTRUCTED ON THE LAND BEARING OLD SURVEY NO.: 74/1, 74/2, 75, 76 AND 85 OF VILLAGE BOISAR THANE -401501, MAHARASHTRA.

Date : 06.03.2023
Place: THANE

Sd/-
Authorised Officer
INDIABULLS HOUSING FINANCE LIMITED

MUMBAI SLUM IMPROVEMENT BOARD

A REGIONAL UNIT OF
(MAHARASHTRA HOUSING AND AREA DEVELOPMENT AUTHORITY,)
Tel. No. 022-66405432, E-mail - eewest.msib@mhada.gov.in

Ref. No. EE/West/MSIB/e-Tender/193/2022-23

e-TENDER NOTICE No. 193

Executive Engineer (West) Division, Mumbai Slum Improvement Board, (Unit of MHADA) Room No. 537, 4th Floor, Griha Nirman Bhavan, Bandra (East), Mumbai-400 051 Phone Number (022) 66405432 is inviting Open Tender/Regular e-Tender for the 2 number of work in the form of B1 (Percentage Rate) from the contractors registered with PWD / MHADA / CPWD / CIDCO / MES / MJP / MIDC / Indian Railway / BPT / MCGM in the corresponding appropriate class of contractor or any Govt. / Semi Govt. organization, vai online e-tendering system. The detailed Tender Documents shall be available & can be downloaded from Government of Maharashtra portal **https://mahatenders.gov.in** Bidding documents can be loaded on the website. The tender schedule as follows.

Sr. No.	Stage Desc.	Date of time period	Sr. No.	Stage Desc.	Date of time period
1	Documents sale start	10/03/2023 10.30 am.	2	Documents sale end	17/03/2023 6.15 pm.
3	Technical bid opening	21/03/2023 10.30 am. onward	4	Price bid opening	24/03/2023 10.30 am. onward

The Competent Authority reserves the right to reject any or all the tenders without assigning any reason thereof Conditional offers will not be accepted.

Note. 1 Please refer detailed tender notice on website.

Note. 2 Corrigendum/Amendments if any could be published only on the website.

Sd/-
MHADA - Leading Housing Authority in the Nation **Executive Engineer (W),**
CPRO/A/144 **MSIB Board, Mumbai**

BRIHANMUMBAI MAHANAGARPALIKA

CH.E.(S.O.) DEPARTMENT
e-TENDER NOTICE

The Municipal Commissioner of Greater Mumbai invites the following online tender. The tender copy can be downloaded from M.C.G.M.'s portal (http://www.mcgm.gov.in) under "e-procurement" section.

Sr. No.	Description of work	Tender Reference No.	EMD in Rs.	e-tender price in Rs.	Tender due On
1	Design, supply, installation, testing & commissioning of fire fighting system for SO administrative building at Dadar pumping station complex.	7200049836	90,000/-	9900/- (Plus 18% GST	29.03.2023 04.00 P.M.

For further details log on to : www.mcgm.gov.in

Sd/-
(Anil S. Bhurke)
PRO/3050/ADV/2022-23 **Ex.Eng.Mech.(Sew.)City-I**

Fever? Act now, see your doctor for correct & complete treatment

---

MAHAGENCO
E-TENDER NOTICE- 68/2022-23

1) BM/e-tender 378/Rfx Code/3000036523:- Procurement of conveyor body liners and trunion tube liner for BBD-4772 type Coal Mill of 2x250 MW Units at Paras TPS. (Esti. Cost :- Rs. 16.98Lacs EMD :- Rs.20485/-)

2) AHP/ e-tender 379/ Rfx No.3000036616:- Work of repairing and replacement of various types of hydraulic hoses for auxiliaries of AHP & TM at Paras TPS. (Esti. Cost :- Rs. 4.58 Lacs EMD :- Rs.8088/-)

3) CHP/e-tender 380/Rfx Code/3000036627:- Procurement of C-3 Conveyor belt drive gearbox of OLD CHP at Paras TPS. (Esti. Cost :- Rs. 2.98 Lacs EMD :- Rs.6481/-)

4) RP/e-tender 381/Rfx Code/3000036626:- Work of publication of Advertisements pertaining to Thermal Power station, Paras. (Esti. Cost :- Rs. 30.00 Lacs EMD :- Rs.33500/-)

5) BM e-tender 382/ Rfx No.3000036374:- Procurement of complete assemble of inner cone and cylindrical for BBD-4772 type coal mill of 2x250 MW at Paras TPS. (Esti. Cost :- Rs. 16.20 Lacs EMD :- Rs.19700/-)

6) BM/ e-tender 383/ Rfx No.3000036615 :- Procurement of PF shut off gate complete assembly for classifier of BBD-4772 type Coal Mill of 2x250 MW Units at Paras TPS. (Esti. Cost :- (Rs. 42.43 Lacs EMD :- Rs.45938/-)

7) MIS/e-tender 384/Rfx Code/3000036614:- Bi-annual Work contract for Maintenance of VIP guest house, Power Gym and providing catering services at TPS Paras. (Esti. Cost :- Rs. 87.04 Lacs EMD :- Rs. 90543/-)

8) CIVIL/e-tender 385/Rfx Code/3000036629:- Providing Waterproofing treatment to the terrace of Oil Handling Plant Building at TPS Paras (Esti. Cost :- Rs. 8.67 Lacs EMD :- Rs.12177/-)

9) CIVIL/e-tender 386/Rfx Code/3000036628:- Waterproofing to roof slab of U#4 battery room at TPS paras. (Esti. Cost :- Rs. 7.01 Lacs EMD :- Rs.10511/-)

10)WTP/e-tender 387/Rfx Code/3000036624 :- Procurement of Alumina Ferric (Alum) for Water Treatment plant at Paras TPS. (Esti. Cost :- Rs. 12.71 Lacs EMD :- Rs.16218/-)

11) AHP /e-tender 388/ RFx No.3000036618:- Procurement of liquid ring vacuum pump without motor for ESP fly ash evacuation system in AHP U#3&4, Paras TPS. (Esti. Cost :- Rs. 22.36 Lacs EMD :- Rs. 25866/-)

12)CHP/e-tender 389/Rfx Code/3000036612 :- Repairing of Hydraulic Axial Piston Pump of Wagon Tippler at 2 X 250 MW CHP, Paras TPS (Esti. Cost :- Rs. 7.00 Lacs EMD :- Rs.10500/-)

1) Selling period for above tender Sr. No. 1 to 6 from 10.03.2023 to 30.03.2023 Submission on dated 31.03.2023 at 16.00 Hrs

2) Selling period for above tender Sr. No. 7 from 10.03.2023 to 24.03.2023 Submission on dated 25.03.2023 at 16.00 Hrs

3) Selling period for above tender Sr. No. 8 to 9 from 10.03.2023 to 16.03.2023 Submission on dated 17.03.2023 at 16.00 Hrs

4) Selling period for above tender Sr. No. 10 to 12 from 10.03.2023 to 19.03.2023 Submission on dated 20.03.2023 at 16.00 Hrs

Note: - For detail please see our web site :- https://eprocurement.mahagenco.in

CHIEF ENGINEER,
MAHAGENCO TPS PARAS

PUBLIC NOTICE

Under instructions of our clients, we are investigating the title of Dr. Mathew Samuel Kalarickal in respect of 5 shares of ₹ 50/- each bearing distinctive 111 to 115 (all inclusive) of The White Hall Premises Co-operative Society Limited and Office Premises No. 47 admeasuring 215 sq. ft. i.e. 19.98 sq. mtrs carpet (340 sq. ft. 31.59 sq. mtrs. or thereabouts built-up) area on the 4th Floor, in the building known as "White Hall", situated at August Kranti Marg, Mumbai – 400 036, constructed on Plot bearing C. S. No. 602(part) of the Malabar and Cumballa Hill Division. Any person or persons having any claims in respect of the said shares or the said premises should send their claims in writing to the undersigned with documentary evidence in support thereof within 14 days of publication of this notice, failing which, claims if any, shall be deemed to have been waived.

Rajan R. Hiranandani
Partner
Rajan Hiranandani & Associates
Advocates
504 A/B Neelkanth,
98 Marine Drive,
Mumbai-400 002.

Place : Mumbai
Date : 09.03.2023

PUBLIC NOTICE

NOTICE is hereby given to the Public at large that, I intend to Purchase from Mr. Keyur P. Patel & Mrs. Mita K. Patel their property more particularly described in Schedule written hereunder, free from all encumbrances.

SCHEDULE OF PROPERTY ABOVE REFERRED TO

Flat No. 558 (admeasuring 360 Sq.Ft. built up area) 5th Floor, Building No. 5 in Oshiwara Panchavati Co-operative Housing Society Ltd., situated behind Oshiwara Police Station, New Link Road Extn., Jogeshwari (West), Mumbai - 400 102.

Any person/s having any claim or right, title or interest whatsoever in respect of the said property should send their claim and/ or objection in writing to the undersigned with documentary evidence in support thereof (and not otherwise) within 14 (Fourteen) days of publication of this Notice, failing which claims/ objections, if any, shall be deemed to have been waived and not binding on me.

Sd/-
Ms. Aanchal P. Talreja
(Intending Purchaser)
03/A 701, Oakland Park CHS Ltd.,
Yamuna Nagar, Oshiwara,
Andheri (West), Mumbai - 400 053.
Mobile: 98921 26120

Place: Mumbai Date: 10/03/2023

बैंक ऑफ़ बड़ौदा Bank of Baroda

Zonal Stressed Asset Recovery Branch : Meher Chamber, Ground floor, Dr. Sunderlal Behl Marg, Ballard Estate, Mumbai-400001. • Phone: 022-43683807, 43683808, • Email: armbom@bankofbaroda.co.in

SALE NOTICE FOR SALE OF IMMOVABLE AND MOVEABLE PROPERTIES

[APPENDIX IV-A and II-A] [Provision to Rule 8(6) and 6(2)]

Sale notice for sale of Immovable properties

E-Auction sale notice for sale of Immovable assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to rule 8(6) and 6(2) of the security interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described Immovable Mortgaged/ Charged to the Secured Creditors, possession of which has been taken by the Authorised Officer of Bank of Baroda, Secured Creditors, will be sold on "**As is what is" and Whatever there is" and "Without recourse basis"** for recovery of dues of secured creditors below mentioned account/s. The details of Borrower/s / Guarantor/s/ Secured Asset/s / Dues / Reserve Price/ e-Auction date and time, EMD and Bid Increase Amount are mentioned below-

Name & Address of Borrower/s Guarantor/s	Description of the Immovable property with known encumbrances, if any	Total Dues	Date & Time of E-Auction	(1) Reserve Price & (2) EMD Amount of the Property (3) Bid Increase Amount	Status of possession (Constructive / Physical)	Property Inspection date and Time
M/s Monarch Apparel (India)Pvt ltd (Borrower) **Industrial Gala No C41** at Royal Industrial estate, 3rd floor, Wadala, Mumbai-400031 **Flat No D-201** at Gundecha Garden Lalbaug ,Mumbai 400012. **Block No.3,** 2nd Floor, Pathak Building, Station Road, Opp. LOD TMC Thane, Thane. **Office No. 45,** 2nd Floor, Dahanukar Bldg., 480, Kalbadevi Road, Mumbai – 400 002. **1)Nirmal Kesharimal Parmar 2)Sharmila Nirmal Parmar 3)Sangeeta Chandan Parmar** i)Flat No D-201 at Gundecha Garden, Bom Lalbaug, Mumbai 400012.	The Industrial Premises bearing No. 325 on the 3rd Floor of the building Known as Milan Industrial Estate admeasuring 560 Sq. Ft. carpet area and loft admeasuring 350 Sq. Ft. Carpet Area of Milan Industrial Premises Co-Operative Society Limited situated at Abhyuday Nagar, Cotton Green, Mumbai-400 033 on a part of the piece of land bearing Cadastral Survey Nos. 2/159, 1A/160, 1B/160, 1C/16-, 1D/160 and 1A/184 of Parel-Sewri Division within the Registration Sub-District of Mumbai City. **Encumbrance known to bank: Nil**	Rs 35,66,80,394.22 (Rupees Thirty Five crores Sixty Six lakhs eighty thousand two three hundred ninety four and twenty two paisa only plus further unapplied interest effective from 31.12.2014 thereon less recovery up to date.	**Date** 31.03.2023 **Time of E-Auction** 1400 Hrs to 1800Hrs	1) Rs 68.12 lakh 2) Rs 6.82 lakh 3) Rs 1.00 lakh	Physical Possession	**Property Inspection date** 23.03.2023 **Time** 11.00 am to 1.00 pm.

For detailed terms and conditions of sale, please refer to the link provided in **https://www.bankofbaroda.in/e-auction.htm** and **https://ibapi.in. MSTC Helpdesk No. 033 – 23400020, 033 – 23400021, 033 – 23400022, 033 – 35013220, 033 – 35013221 and 033 – 35013222. Also Prospective bidders may also contact the authorized officer on Tel No.022-43683802 Mobile No. 9321582645**

Date : 09.03.2023
Place : Mumbai

Sd/-
Authorised Officer

Bandhan Bank

Regional Office: Netaji Marg, Nr. Mithakhali Six Roads, Ellisbridge, Ahmedabad-6. Phone: +91-79-26421671-75

SYMBOLIC POSSESSION NOTICE

NOTICE is hereby given under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, the Authorized Officer issued demand notice on the date mentioned against the account stated hereinafter calling upon them to repay the amount within 60 days from the date of receipt of said notice. The borrower(s), having failed to repay the amount notice is hereby given to the borrower(s) and the public in general, that the undersigned has taken symbolic possession of the property described herein below in exercise of the powers conferred on him under sub-section (4) of Section 13 of the said Act read with Rule 8 of the said Rules 2002 on the date mentioned against the account. The borrower(s) in particular and the public in general is hereby cautioned not to deal with the property and any dealing with the property will be subject to the charge of the Bank for the amounts, interest, costs and charges thereon. The borrowers'/borrowers' attention is invited to the provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured asset.

Name of borrower(s) & Loan Account No.	Description of property mortgaged (Secured Asset)	Date of Demand Notice	Date of Symbolic Possession Notice	Outstanding Amt. as on Date of Demand Notice
Mr. Shivaji Maruti Raykar Mrs. Suman Shivaji Raykar 603/6910	All that piece and parcel of the immovable property situated at RCS No. 143/A3/B3, Plot No. 1,2,3 Sai Residency, Flat No. S-777, 2nd Floor near MSEB Karyalay, Badyachiwadi, Gadhinglaj, Dist-Kolhapur and bounded by: North: Stair case & Flat No. S 666, East: Side margin, West: Side margin, South: Flat No. S 888	17.10.2022	06.03.2023	Rs.15,96,630/-

Place: Kolhapur
Date: 10/03/2023

Authorised Officer
Bandhan Bank Limited

KALYAN DOMBIVLI MUNICIPAL CORPORATION

PWD DEPT.

ANNOUNCED TENDER NOTICE NO. 85 (2022-23)

Tenders are invited by the Commissioner, Kalyan Dombivli Municipal Corpbration in B-1 format for 01 works from the Registered Contractors with appropriate class.

The blank tender forms will be available from Date 10/03/2023 to 17/03/2023 upto 3.00 p.m. The completed tender's are to be accepted in sealed Tender Box in the office of Executive Engineer PWD Kalyan on or before 17/03/2023 upto 3.00 p.m. and the tenders will be opened only 17/03/2023 at 4.00 p.m. if possible. The Amount of EMD should be paid as cash or DD in the name of Commissioner KDMC.

Right to rejects any or all tenders without assigning any reason there of is reserved by the Administrator, and whose decision will be final and legally binding on all the tenderer.

Sd/-
KDMC/PRO/HQ/1151 **(Arjun B. Ahire)**
Dt. 09/03/2023 **City Engineer**
Kalyan Dombivli Municipal Corporation
Kalyan

The spectre of coal over climate change

Record summer heat has caused electricity demand to soar. Despite the focus on renewables, thermal power will meet additional demand, sending sustainability targets for a toss

S DINAKAR
9 March

Summers last a decade in the *Game of Thrones*, now in its final season, against a three-month Indian summer. But the Starks and the Lannisters did not use air-conditioning to cool their mansions. Not so the case here.

Electricity demand will grow at its highest pace in a decade in 2023-24, as Indian homes and offices rely on coolers and air conditioners to secure themselves against blistering heat waves. That will send peak power consumption to new records, and sustainability targets for a toss. The International Energy Agency (IEA) attributes a surge in power demand in India in the longer term in large part to a six-fold increase in peak daily electricity consumption for air conditioning to 2040.

This summer is not a one-off affair. India has been facing hotter summers and milder winters over the past few years. Heat waves have intensified, sending power demand up by over 8 per cent in 2021-22. That compares with average electricity demand growth rate of 5.2 per cent over 20 years.

India's electricity demand is projected to grow by almost 5 per cent per year to 2040, the IEA says, which indicates that growth rates will be much higher in the next few years before plateauing. The Central Electricity Authority (CEA) expects demand for electricity to grow by 7.2 per cent to 1,874 billion kilowatt hours in the year ending March 2027. Power demand will grow by 10 per cent this fiscal before moderating to 6 per cent next fiscal, predicts Vikram V, vice-president at ratings agency ICRA.

This has implications for India's climate change targets. With imported liquefied natural gas (LNG) priced at over $15 per million British thermal units, India's gas-fired generators, accounting for 6 per cent of total capacity, are in no position to supply power profitably to the grid.

Renewables (excluding hydro-power) will account for roughly 11 per cent of power generation this fiscal, marginally rising to 13 per cent next fiscal despite accounting for nearly 30 per cent of the 412-Gw installed capacity, Crisil said. Solar and wind, operating at low efficiencies and high intermittencies, are hardly sufficient to meet 230 Gw of peak demand expected this summer.

That leaves coal to do the heavy lifting. Coal-fired units of 211 Gw in aggregate capacity, as of January, which constitute 51 per cent of the total installed capacity, generate over 70 per cent of the country's electricity, according to CEA.

"We have upgraded our outlook for the thermal sector to positive from stable because of lower than expected renewable additions and revival of thermal plants," said Vishal Kotecha, director and head of infrastructure, India Ratings & Research, in a call. "Solar additions are lower than last year for various issues, and the outlook is negative for wind."

"With storage capacities limited at present, thermal capacities continue to shoulder the burden of meeting any sudden surge in power demand, especially in the summer months when water levels in hydro projects drop," said Hetal Gandhi, director, research, Crisil Market Intelligence. "Indeed, the share of hydro had dropped to 8 per cent last summer compared with 11 per cent on average for the full year."

Because of seasonality, availability from wind and hydro will be limited this summer while solar might provide some respite, though additional generation from it will be limited considering past trends. So the onus falls on thermal plants to service the incremental demand, Gandhi said. Domestic coal plants are running at requisite plant load factor as of February 2023, but it is the gas and imported coal plants that will need to brace for servicing incremental demand, if we are to avoid last summer's power outages, Gandhi added. Imported coal-fired facilities are operated at around 21 per cent utilisation, and most gas-fired facilities are hardly operational because of the high cost of LNG.

It was either a miscalculation by Narendra Modi's government over the extent of growth in power demand post-pandemic, or a blind belief in the power of renewables to power an anticipated 8 per cent of GDP growth annually, meet demand from higher use of air conditioning, and cater to an emerging new class of consumers — electric vehicle owners.

India may need 800 Gw of renewables by 2030 to generate half its power from non-fossil fuel sources, according to energy think tank TERI. That involves adding 80-100 Gw a year of renewables, or around 680 Gw until 2030, led by solar and wind. Nuclear facilities take decades to commission while large hydro projects do not qualify as sustainable power sources, experts contend — especially after environmental disasters in the Himalayan holy towns of Joshimath and Karnaprayag.

But India's pace of adding variable solar and wind trails the country's requirements. India may add only 165 Gw of capacity over five years, averaging 33 Gw annually, according to a CEA document. New solar plants would make up 93 Gw and wind power another 25 Gw.

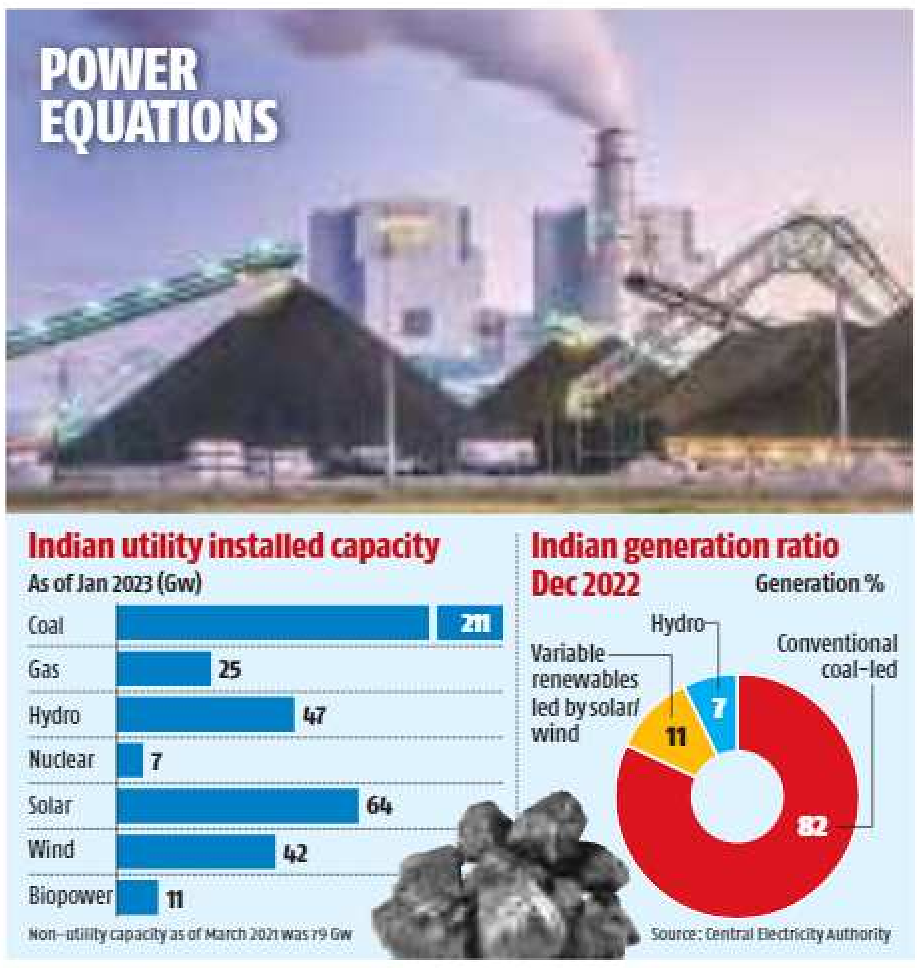
CEA's estimates are based on ground realities. Variable renewable energy tenders issued annually in India have fallen from 40 Gw in 2019 to about 28 Gw in 2022, according to US think tank Institute for Energy Economics and Financial Analysis. The total tenders issued for solar, wind and hybrid from 2010 to 2022 amounted to only 161 Gw, with an allotted capacity of 114 Gw.

India needs six times that number in the next seven years to make renewables a dependable source of power. For instance, power shortages touched 2.7 billion units last April, which could have been avoided with an additional 22 Gw solar plus 11 Gw of storage.

But corrective measures are underway where the government has scrapped plans to retire old generators, a top government official said. In fact, coal will play a key role in India's new energy security doctrine.

The spectre of coal looms large over India for the next few decades. The power ministry had advised the closure of coal-fired generators older than 25 years by 2030, amounting to around 50-60 Gw or a quarter of the current coal fleet, to meet India's net zero objectives by 2070. That plan is off the table, an official said. Instead, old generators will operate at lower loads.

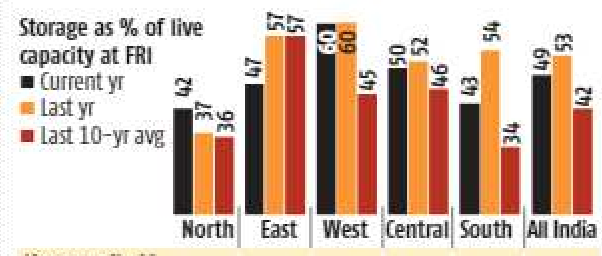
Coal-fired capacity of around 25 Gw is under construction and will be operational in a few years. New coal-fired plants are being proposed after the government decided to use thermal power as an option for flexible power storage. India will now give priority to cheaper thermal over high-cost battery storage, the official said.



WATER LEVELS IN RESERVOIRS MAY ADD MORE HEAT

LEVELS BELOW LAST YEAR BUT HIGHER THAN 10-YEAR AVG

WATER LEVELS IN 143 RESERVOIRS MONITORED BY THE CENTRAL WATER COMMISSION



	North	East	West	Central	South	All India
Live capacity ** (BCM)	19.66	20.09	36.41	48.23	53.07	177.46
No of reservoirs*	10	21	46	26	40	143
% departure from 10-yr avg	15	-18	33	9	26	15

Note: Decimals have been rounded off; *No of reservoirs monitored by the government; **At full reservoirs levels in BCM (billion cubic metres); FRL is full reservoir level; Source: Central Water Commission

As summers loom over India, water levels in the 143-odd reservoirs across the country will be a key parameter that will be regularly monitored. According to the latest data from the Central Water Commission (CWC), as on March 9, the overall water storage position in the reservoirs of the country is less than the corresponding period of last year but is better than the average storage of the last 10 years during the corresponding period.

According to the reservoirs' bulletin, the live storage available in these reservoirs is 86.449 billion cubic metres (BCM), which is 49 per cent of the total live storage capacity of these reservoirs.

Last year during the same period, the total water available in these reservoirs was 53 per cent of the live storage capacity.

However, the water available this year is significantly higher than the 10-year average storage (75.218 BCM).

COMPILED BY SANJEEB MUKHERJEE

રાજકોટ જિલ્લાના ૩ તાલુકામાં ડ્રોન ફ્લાઈની કામગીરી બાકી, ૮ તાલુકામાં પૂર્ણ

સ્વામિત્વ યોજના : ૨૬ ગામના તલાટીઓનો છબરડો, પોર્ટલ પર આકારણી અંગ્રેજીમાં અપલોડ કરી

છબરડો કરનારા તમામ તલાટીઓને નવેસરથી આકારણી ગુજરાતીમાં પોર્ટલમાં અપલોડ કરવા આદેશ

| રાજકોટ |

રાજ્ય સરકાર દ્વારા ગામડાઓમાં રહેતા લોકોને તેમની મિલકતના પ્રોપર્ટી કાર્ડ મળી રહે તે માટે સ્વામિત્વ યોજના અમલી કરવામાં આવી છે અને તેના ભાગરૂપે રાજકોટ જિલ્લામાં સ્વામિત્વ યોજનાની કામગીરી જોરશોરથી હાથ ધરવામાં આવી છે અને જિલ્લાના ૧૧ તાલુકામાંથી ૩ તાલુકામાં ડ્રોન ફ્લાઈ સર્વેની કામગીરી બાકી છે જ્યારે બાકીના ૮ તાલુકામાં ડ્રોન ફ્લાઈની કામગીરી પૂર્ણ થઈ ગઈ છે અને તેમાંપણ રાજકોટ તાલુકાના ૭૨ ગામોમાં ગ્રાઉન્ડ ટ્રુથીંગ કામગીરી પૂર્ણ થઈ ગયા બાદ ૨૬ ગામના તલાટીઓએ ગ્રામ સુવિધા પોર્ટલમાં આકારણીનો ડેટા અંગ્રેજીમાં અપલોડ કરતા 'લોચો' થયો છે અને આ તમામ ગામના તલાટીઓને ફરીથી ગુજરાતીમાં આકારણીની માહિતી પોર્ટલમાં અપલોડ કરવા આદેશ કરાયો છે.

ડીઆઈએલઆરના સત્તાવાર સુત્રોએ જણાવ્યા અનુસાર સ્વામિત્વ યોજનામાં ડ્રોન ફ્લાયની કામગીરી કેન્દ્ર સરકારની સર્વે ઓફ ઇન્ડિયા નામની એજન્સી દ્વારા કરવામાં આવી રહી છે. રાજકોટ જિલ્લાના લોધીકા, કોટડાસાંગાણી અને જામકંડોરણામાં ઘરોને ચુના માર્કિંગ કરી ડ્રોન ફ્લાઈની કામગીરી બાકી છે. જ્યારે રાજકોટ, પડધરી, ગોંડલ, જેતપુર, જસદણ,વીંછિયા, ઉપલેટા, ધોરાજીમાં ડ્રોન ફ્લાઈની કામગીરી પૂર્ણ થઈ જતા હવે તેના નકશા પ્રોવાઈડની કામગીરી હાથ ધરાશે. જેમાં રાજકોટ તાલુકાના ૭૨ ગામોના નકશા મળી ગયા છે અને ડીઆઈએલઆર દ્વારા ગ્રાઉન્ડ ટ્રુથીંગની કામગીરી એટલે કે નકશામાં જે વિગતો દર્શાવી છે તેમાં અને તલાટીઓએ અપલોડ કરેલી વિગતોમાં વિસંગતતા તો નથી તેના વેરીફિકેશનની કામગીરી હાથ ધરવામાં આવી છે.

ગામતળ બહારની પ્રોપર્ટીમાં આધાર હશે તો પ્રોપર્ટી કાર્ડ નિકળશે

તલાટી અને ડ્રોનના નકશાના વેરીફિકેશન બાદ ગામતળ અને આઉટર બાઉન્ડ્રીની મિલકતોને પ્રોપર્ટી કાર્ડ આપવા ઠરાવની કામગીરી હાથ ધરાશે. જેમાં આઉટર બાઉન્ડ્રીની પ્રોપર્ટી હશે તેમાં આધાર હશે તો જ પ્રોપર્ટી કાર્ડ નિકળશે.

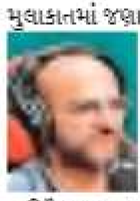
આ ક્ષણ ભારતની છે તે ભારતીયોના એટિટ્યૂડમાં દેખાય છે : ઉઝૈર યુનુસ

વતનપ્રેમ | દાદા-પરદાદાનું ગામ જોવા ગુજરાતની મુલાકાત લઈ ગયેલો અમેરિકન પાકિસ્તાની ઉઝૈર ભારતની પ્રશંસા કરતા થાકતો નથી

વોશિંગ્ટન ડીસીમાં વસતા ઉઝૈરના વડવાઓ ગુજરાતના બગસરા, બાંટવાના હતા, ભાગલા બાદ કરાચી શિફ્ટ થયા હતા

| નવી દિલ્હી |

અમેરિકામાં એશિયા ગ્રૂપના સાઉથ એશિયા સેન્ટરના વાઈસ પ્રેસિડેન્ટ અને પાકિસ્તાન ઈનિશિયેટિવ્ઝના ડિરેક્ટર ઉઝૈર યુનુસ તાજેતરમાં ભારતની મુલાકાત લીધા બાદ ભારતની પ્રગતિની પ્રશંસા કરતાં થાકતો નથી. તેણે એક મુલાકાતમાં જણાવ્યું હતું કે આ ક્ષણ ભારતની છે તે બાબત ભારતનો દરેકેદરેક નાગરિક જાણે છે અને તેમના એટિટ્યૂડમાંથી આ બાબતનો ખ્યાલ આવે છે. નોંધનીય છે કે, ઉઝૈર પાકિસ્તાન મૂળનો અમેરિકન મુસ્લિમ છે, જો કે તેના વડવાઓ ગુજરાતના બગસરા અને બાંટવાના હતાં અને આઝાદી બાદ પાકિસ્તાનના કરાચીમાં શિફ્ટ થયાં હતાં. ઉઝૈરની આ તાજેતરની મુલાકાત સોશિયલ મીડિયા પર ઝડપથી વાઈરલ થઈ રહી છે. આ મુલાકાતમાં તેણે પાકિસ્તાનના દંભી વલણને ખુલ્લું પાડવા સાથે ભારતની વાસ્તવિક પ્રગતિનો આંખે દેખ્યો અહેવાલ આપે છે.



ઉઝૈર યુનુસ

સમોસાની દુકાન પર પેટીએમથી ચુકવણીથી આશ્ચર્ય અનુભવ્યું

અમેરિકામાં હાઇ-ફાઇ લાઇફ જીવતાં ઉઝૈરને ભારતની મુલાકાત દરમિયાન એ જાણીને ભારે આશ્ચર્ય થયું હતું કે નાનકડા ગામડાના દુકાનદારો પણ ડિજિટલ પેમેન્ટ સ્વીકારે છે. તેણે જોયું હતું કે લોકો સમોસાની કે પાનની દુકાન પર ખરીદી કરીને કોઇ નાણાની ચુકવણી કર્યા વગર જતાં રહેતાં હતાં. પછી તેને જાણકારી મળી હતી કે તે લોકો પેટીએમ મારફત ડિજિટલ પેમેન્ટ કરી દેતાં હતાં અને મશિન સાથે જોડાયેલાં સ્પીકર પર નાણા મળ્યાની જાહેરાત પણ થતી હતી.

મોદી સરકારની દીર્ઘદૃષ્ટિની પ્રશંસા કરી

ઉઝૈરે ભારત સરકારની પ્રશંસા કરતાં જણાવ્યું હતું કે જ્યારે નરેન્દ્ર મોદી સરકાર આધાર કાર્ડ ધરાવતાં તમામ નાગરિકોને ઝીરો બેલેન્સ, ઝીરો કોસ્ટ ધરાવતું બેન્ક ખાતું, યુપીઆઈ આપવાનું ફરજિયાત કર્યું ત્યારે આ નિર્ણયોની ભારે ટીકા થતી હતી અને લોકો તેને સરકારના નાણાના વ્યય ગણાવતાં હતાં પણ આજે આ ખાતાઓ દ્વારા એક રૂપિયાથી લઇને હજારો રૂપિયાનું ડિજિટલ પેમેન્ટ થઇ રહ્યું છે તે એક ચમત્કાર જ છે. સરકારની વિવિધ યોજનાઓના લાભ લોકો સુધી પહોંચવાનું સરળ બન્યું છે, ભ્રષ્ટાચાર પર અંકુશ આવ્યો છે. લોકોને સરળતાથી વીમો અને અન્ય સગવડો આ ડિજિટલ પેમેન્ટ, પારદર્શિતાના કારણે મળતી થઇ ગઇ છે અને સાથે રોકડની જરૂરિયાત પણ ઝડપથી ઘટી રહી છે. ઉઝૈરે આ મુલાકાતમાં ભારપૂર્વક જણાવ્યું હતું કે સરકાર લગભગ શુન્ય ખર્ચ પર પોતાના તમામ નાગરિકોના આધાર કાઢી આપે છે અને અપડેટ કરી આપે છે.

નાનકડા ગામમાં હિન્દુઓ દરગાહની દેખભાળ કરે છે

અમેરિકાના વોશિંગ્ટન ડીસીમાં વસતા ઉઝૈરની આ મુલાકાત પાકિસ્તાનના સ્ટેન્ડ-અપ કોમેડિયન અને રાઇટર શેહઝાદ ઘીયાસ શેખ સાથેની છે જેમાં ઉઝૈર ગુજરાતના રાજકોટથી ૨૦૦ કિલોમીટર દૂર આવેલા બગસરા અને બાંટવા ગામની મુલાકાતનું વર્ણન કરે છે. આ ગામોની મુલાકાત દરમિયાન તેને થયેલાં અનુભવોનું પણ તેણે વિગતવાર વર્ણન કર્યું છે. બગસરા ગામમાં હવે એકપણ મુસ્લિમની વસ્તી ના હોવા છતાં ગામના હિન્દુઓએ કેવી રીતે દરગાહની દેખભાળ કરે છે તે પણ તેણે વીડિયોમાં દર્શાવ્યું હતું. ઉઝૈરે ભારતમાં દિલ્હીથી લઇને મુંબઇ, રાજકોટ થઇ પોતાના વડવાઓના ગામ બગસરા અને બાંટવાની મુલાકાત લીધા બાદ ગોવાની પણ મુલાકાત લીધી હતી.

ઝવેરચંદ મેઘાણીની પુણ્યતિથિએ પુષ્પાંજલિ

ચોટીલા : રાષ્ટ્રીય શાયર ઝવેરચંદ મેઘાણીનું નિધન ૯ માર્ચ ૧૯૪૭ ના રોજ બોટાદ ખાતે થયેલ આજે તેમની ૭૬મી પુણ્યતિથિ નિમિત્તે ચોટીલા ગ્રંથાલય અને ભરતસિંહ ડાભી દ્વારા તેમનો જન્મ સ્થળ ખાતે દીપ પ્રાગટ્ય પુષ્પાંજલિ આપવામાં આવી અને મેઘાણીના પુસ્તકોનું પ્રદર્શન પણ ગોઠવવામાં આવ્યું હતું.

કચ્છમાં બે દિવસ હીટવેવની વકી, આજે પારો ૩૭ ડિગ્રીને પાર નોંધાયો હતો

ઉત્તર અને દક્ષિણ ગુજરાતમાં શુક્રવારે ગાજવીજ સાથે માવઠાની આગાહી

અમરેલી-કચ્છમાં પણ કમોસમી વરસાદ પડી શકે, તેજ પવન ફૂંકાશે

| અમદાવાદ |

વેસ્ટર્ન ડિસ્ટર્બન્સના કારણે છેલ્લા કેટલાક દિવસથી ગુજરાતના વાતાવરણમાં પલટો આવ્યો છે. જેના લીધે રાજ્યમાં છૂટો છવાયો કમોસમી વરસાદ પડી રહ્યો છે. જોકે હજુ ઉત્તર અને દક્ષિણ ગુજરાતના કેટલાક વિસ્તારો તેમજ કચ્છ અને સૌરાષ્ટ્રના અમરેલીમાં આગામી શુક્રવારના રોજ ગાજવીજ સાથે હળવો વરસાદ પડવાની હવામાન ખાતા દ્વારા આગાહી કરવામાં આવી છે. બીજી તરફ કચ્છ પંથકમાં હજુ બે દિવસ મંગળ અને બુધવારના રોજ હીટવેવની સ્થિતિ રહેવાની પણ આગાહી કરાઈ છે. આજના હવામાન ખાતાના આંકડા મુજબ કચ્છ, કંડલા, રાજકોટ, પોરબંદર અને કેશોદમાં મહત્તમ તાપમાનનો પારો ૩૭ ડિગ્રીને પાર પહોંચી ગયો છે.

ગુજરાતમાં છેલ્લા ચાર-પાંચ દિવસથી વરસાદ અને કરા પડવાની સાથે સાથે તેજ પવન પણ ફૂંકાઈ રહ્યો છે. આમ હાલમાં ગરમી, ઠંડી અને વરસાદ ત્રણેય ઋતુ જેવો રાજ્યમાં માહોલ બનતા ઠેરઠેર લોકો બિમાર પણ પડી રહ્યાં છે. જોકે હજુ બનાસકાંઠા, સાબરકાંઠા, પાટણ, સુરત, તાપી, વલસાડ, નવસારી, ડાંગ, દમણ, દાદરા નગર હવેલી, અમરેલી અને કચ્છમાં ગાજવીજ સાથે હળવો વરસાદ પડવાની હવામાન ખાતાએ આગાહી કરી છે. હવામાન ખાતા દ્વારા કરાયેલી આગાહી મુજબ, વરસાદની સાથે પ્રતિકલાકે ૩૦થી ૪૦ કિમી.ની ઝડપે પવન ફૂંકાશે.

ઉલ્લેખનીય છે કે, આ વખતે રાજ્યના વાતાવરણમા આશ્ચર્યજનક રીતે પલટો જોવા મળી રહ્યો છે. ફેબ્રુઆરી મહિનામાં ગુજરાતમાં ૩૨થી ૩૫ ડિગ્રી સુધી જ મહત્તમ તાપમાન પહોંચતુ હતુ. જોકે એનાથી પણ નીચુ તાપમાન રહેવાનો સિલસિલો હતો. ત્યારે આ વખતે રાજ્યના કેટલાક શહેરોમાં પારો ૪૦ ડિગ્રી સુધી પહોંચી જતાં ઉનાળાની પ્રારંભે જ ભરઉનાળા જેવી ગરમીનો લોકોએ સામનો કરવો પડ્યો હતો. છેલ્લા કેટલાક દિવસથી ગરમીમા સામાન્ય ઘટાડો થયો હતો અને એવામાં વરસાદી માહોલ શરૂ થઈ ગયો છે. આમ બેવડી નહી પણ ત્રણેય ઋતુનો એક સાથે અનુભવ થઈ રહ્યો છે. મહત્વની વાત એ છે કે, ગુજરાતમાં ક્યારેય માર્ચ મહિનામાં માવઠું થતુ નથી પણ આ વખતે પ્રથમવાર માર્ચમાં કમોસમી વરસાદ વરસી રહ્યો છે.

રાતે જાળ નાખીને થતી હતી જીવહિંસા : વિજીલન્સ દ્વારા જાળ સ્થળ ઉપર જ સળગાવી દેવાઈ

રાજકોટના રાંદરડા તળાવમાં ગેરકાયદે માછીમારીનું કૌભાંડ, ચાર જાળ મળી

| રાજકોટ |

રાજકોટ શહેરના જળાશયો પૈકીના રાંદરડા તળાવમાં માછીમારી કરવાનું કૌભાંડ ઝડપાયું હતું. ગત તા.૭ના વિજીલન્સ દ્વારા આ ડેમમાં બિછાવવામાં આવેલી ચાર મોટી જાળ પકડી પાડીને તેને સ્થળ ઉપર જ સળગાવી દઈ નાશ કરાયો હતો.

સુરક્ષા શાખા દ્વારા માછીમારો દ્વારા નાખવામાં આવતી જાળ અંગે રાંદરડા તળાવ, આજી ડેમ, ન્યારી ડેમ ખાતે નિયમિત ચકાસણી કરવામાં આવતી હોય છે. જેમાં ગત તા.૦૭/૦૩ના રોજ સુરક્ષા શાખાના કર્મચારીઓ દ્વારા પેટ્રોલીંગ દરમિયાન સાંજે ૦૬:૦૦ વાગ્યે ફાયરબ્રિગેડના કર્મચારીઓને સાથે રાખી રાંદરડા તળાવમાં માછીમારી માટે નાખેલ ચાર જાળ પકડી સ્થળ પર નાશ કરેલ છે. મનપાના વિજીલન્સ સુત્રોએ કહ્યું હતું કે, જાળ બિછાવવામાં આવી હોવાની વિગતોમળતા અમારી ટીમો ત્યાં દોડી ગઈ હતી અને એક પછી એક ચારે ચાર જાળ કાઢીને તેમાં ફસાયેલી માછલીઓને ફરી ડેમમાં મુક્ત કરી હતી.

હળવદના જોગડ ગામે સરા જાહેર દારૂ પીને લુખ્ખા તત્વોની દાદાગીરીથી ગ્રામજનો ત્રસ્ત

હળવદ : હળવદ તાલુકાના જોગડ ગામે લુખ્ખા તત્વો દારૂ પીને બેફામ ત્રાસ આપતા હોવાથી ગ્રામજનો ત્રાહિમામ પોકારી ગયા છે. આથી લુખ્ખા તત્વોના ત્રાસમાંથી ગ્રામજનોને મુક્તિ અપાવવા ગામના સરપંચે મામલતદાર મારફત મુખ્યમંત્રીને લેખિત રજૂઆત કરી છે.

જોગડ ગામે અમુક લુખ્ખા તત્વો ખુલ્લેઆમ દારૂ પીને ધમાલ મચાવી રહ્યા હોવાનું સામે આવ્યું છે. ગામના સરપંચ સુમિતાબેન રણજીતભાઈ સુરેલાએ મામલતદાર મારફત મુખ્યમંત્રીને આવેદનપત્ર પાઠવીને રજૂઆત કરી હતી કે જોગડ ગામમાં લુખ્ખા તત્વો અવારનવાર જાહેરમાં દારૂ પીને ગામલોકોને રંજાડે છે. લુખ્ખા તત્વો એટલી હદે બેફામ બન્યા છે કે ગામના ખેડૂતોને ખેતરે જવું તેમજ અગરિયાઓને રણ જવું મુશ્કેલ બન્યું છે. લુખ્ખા તત્વોને કોઈને ઓથ હોવાથી તેમના ત્રાસથી ગ્રામજનો મુશ્કેલીમાં મુકાયા ગયા છે.

પૂર્વ વિસ્તારમાં ૪ અને પશ્ચિમમાં ત્રણ વ્યક્તિનાં મોત નિપજ્યા

અમદાવાદમાં બે દિવસમાં ગમખ્વાર અકસ્માતથી કુલ સાત વ્યક્તિઓનાં મોત

| અમદાવાદ |

અમદાવાદમાં હોળી ધુળેટીના તહેવારમાં અકસ્માતથી કુલ સાત વ્યક્તિઓના મોત નિપજ્યા છે. જેમાં શહેરના પૂર્વ વિસ્તારમાં અકસ્માતથી ૪ વ્યક્તિઓના અને પશ્ચિમમાં ત્રણ વ્યક્તિઓના મોત થયા છે. ત્યારે તમામ બનાવોમાં પોલીસે અકસ્માત મોતનો ગુનો નોંધીને વધુ તપાસ શરૂ કરી છે. ઓગણજમાં રહેતા રમેશભાઇ પટેલ પાન પાર્લર ધરાવીને પરિવારનું ગુજરાન ચલાવે છે. જેમાં તેમના મોટાભાઇ ૫૯ વર્ષીય અરવિંદભાઇ પટેલ ગઇકાલે રાત્રીના ૮ વાગ્યાની આસપાસ જ્યુપિટર લઇને ઓગણજ સર્કલથી ભાડજ સર્કલ તરફ જઇ રહ્યા હતા ત્યારે તિરુપતિ માર્બલ પાસે સર્વિસ રોડ અજાણ્યા વાહનચાલકે ટક્કર મારતા તેઓ નીચે પટકાયા ગંભીર ઇજાઓ પહોંચતા તેમને તાત્કાલિક સારવારઅર્થે હોસ્પિટલમાં ખસેડવામાં આવ્યા હતા. જ્યાં સારવાર દરમ્યાન તેમનું મોત નિપજ્યું હતું. ત્યારે સિંધુભવન રોડ પર રહેતા દિનેશભાઇ સોલંકી મજૂરી કામ કરે છે. જેમાં તેમણે સંતાનમાં ત્રણ પુત્ર અને એક પુત્રી છે. ગત ૫ માર્ચે તેમનો પુત્ર નરેશ અને પરેશ રિક્ષા લઇને ઓગણજ સર્કલથી ભાડજ તરફ જઇ રહ્યા હતા ત્યારે મારુતિ ફાર્મ પાસે નરેશે સ્ટેરીંગ પરથી કાબુ ગુમાવતા રીક્ષા પલટી ખાઇ જતા બંનેને ગંભીર ઇજાઓ પહોંચી હતી. જેથી બંનેને સારવારઅર્થે હોસ્પિટલમાં ખસેડવામાં આવ્યા હતા. જ્યાં સારવાર દરમ્યાન નરેશનું મોત નિપજ્યું હતુ. જ્યારે સરખેજમાં ૪૨ વર્ષીય રવિન્દ્રસિંહ પરિવાર સાથે રહે છે. જેમાં તેમનો પુત્ર અતુલસિંગ ગઇકાલે સાંજે ૬ વાગ્યાની આસપાસ સાબરમતી ખાતેથી ડાન્સ પ્રેક્ટિસ પૂર્ણ કરીને ઘરે જતો હતો ત્યારે રાણીપ બસ સ્ટેન્ડના ઇનગેટ પાસે એસ.ટી બસે અચાનક ટર્ન લેતા અતુલસિંગના બાઇકને ટક્કર વાગતા તેને ગંભીર ઇજાઓ પહોંચી હતી અને સારવાર માટે હોસ્પિટલમાં લઇ જવામાં આવ્યો હતો. જ્યાં સારવાર દરમ્યાન તેનું મોત થયું હતું. બીજીતરફ શાહપુરમાં રહેતા રોનકભાઇ મનસુરીની કંપનીમાં કામ કરતા હરિકૃષ્ણ જાદુમણી અને મંગુલીદાસ દાસ લોડિંગ ટેમ્પામાં માલસામા ખાલી કરીને પરત આવતા હતા ત્યારે એરોમાં કંપની સામે ટેમ્પો પલટી ખાઇ જતા ટેમ્પામાં સવાર લોકોને ગંભીર ઇજાઓ પહોંચી હતી. ત્યારે મંગુલીદાસનું સારવાર દરમ્યાન મોત નિપજ્યું હતું. ઓઢવમાં રાજેશભાઇ નાયક પરિવાર સાથે રહે છે. ગત ૭ માર્ચે તેમની પત્ની ઉષાબેન એક્ટિવા લઇને નોકરી પરથી પરત ફરી રહ્યા હતા ત્યારે મણીનગર ઝીરાફ સર્કલ પાસે અજાણ્યા વાહનચાલકે તેમને ટક્કર મારતા તેઓ નીચે પટકાતા તેમનું સારવાર દરમ્યાન મોત નિપજ્યુ હતુ. જ્યારે સરદારનગરમાં રહેતા રણજીત યાદવના મોટાભાઇ જગદીશભાઇ ગેલેક્ષી બ્રિજથી નાનાચિલોડા રોડ પર કારટેક હોન્ડાના શોરૂમ પાસે સાયકલ લઇને રોડ ક્રોસ કરી રહ્યા હતા ત્યારે અજાણ્યા કારચાલકે તેમને અડફેટે લેતા તેમનું સારવાર દરમ્યાન મોત નિપજ્યુ હતુ. વસ્ત્રાલમાં રહેતા જડીબેન ઠાકોર ગત ૮ માર્ચે કર્ણાવતી ચાર રસ્તા પાસેથી ચાલતા જતા હતા ત્યારે બાઇકચાલકે તેમને અડફેટે લેતા તેમને માથાના ભાગે ઇજાઓ પહોંચતા સારવાર દરમ્યાન તેમનુ મોત થયુ હતુ.

તમામ બનાવોમાં પોલીસે અકસ્માત મોતનો ગુનો નોંધીને તપાસ શરૂ કરી

ભરૂચ સરદાર બ્રિજે રેલિંગ સાથે વાન ભટકાતાં ત્રણનાં મોત

ભરૂચ : ભરૂચ નજીક આવેલ નર્મદા નદી પરના જુના સરદાર બ્રિજ પર રેલિંગ સાથે સુરતના ધામલિયા પરિવારની પીકઅપ વાન અથડાતા ૪ વ્યકિતઓને ગંભીર ઇજાઓ પહોંચી હતી. જે પૈકી પિતા -પુત્રના ભરૂચ ખાતે અને ૧ વ્યકિતનુ સુરત હોસ્પિટલમાં મૃત જાહેર કરાયા હતા. સાંજે ૭.૩૦ વાગે પીકઅપ વાનના ચાલક મુકેશ રાઘવ માગુકિયાએ જુના સરદાર બ્રિજના છેડા પર લોખંડની એંગલ સાથે અથડાવી દીધી હતી. ગાડીમાં પાછળ ઉભેલા રમેશ હરજીભાઈ ધામેલિયા ઉ. ૪૫ અને તેમનો પુત્ર અક્ષિત રમેશભાઇ ધામલિયા ઉ. ૨૪ને માથાના ભાગે ગંભીર ઇજાઓ પહોંચી હતી. તેમજ ક્રિશ કમલેશભાઇ ધામલિયા અને કમલેશ ભુપતભાઈ ધામલિયાના માથાના ભાગે ઇજા થઇ હતી.

રાજકોટ જિલ્લા વહીવટી તંત્ર, મનપા અને શ્રમ વિભાગના સંયુક્ત પ્રયાસ છતાં કામગીરી ધીમી

ઈ-શ્રમ કાર્ડ યોજના, રાજકોટ જિલ્લામાં ૧૦.૬૪ લાખના લક્ષ્યાંક સામે માત્ર ૩૯ ટકા કામગીરી

તમામ ગામના વીસીઈ, ડીઆરડીએ, મનપાના વોર્ડ ઓફિસરો, ડિસ્ટ્રીક્ટ રજિસ્ટ્રાર સહિતને કામે લગાડાયા

| રાજકોટ |

દેશના શ્રમ અને રોજગાર મંત્રાલય દ્વારા અસંગઠિત શ્રમયોગીઓના કલ્યાણ અર્થે ઈ-શ્રમ કાર્ડ આપવામાં આવે છે અને તેના માટે દરેક જિલ્લામાં લક્ષ્યાંક આપવામાં આવ્યા છે ત્યારે રાજકોટ જિલ્લામાં ૧૦.૬૪ લાખના લક્ષ્યાંક સામે અત્યાર સુધીમાં ૩૯ ટકા કામગીરી પૂર્ણ થઇ છે અને ૪.૧૧ લાખ ઈ-શ્રમ કાર્ડ નિકળ્યાનું સત્તાવાર સૂત્રોએ જણાવ્યું છે.

શ્રમ અને રોજગાર વિભાગના સૂત્રોએ જણાવ્યા અનુસાર રાજકોટ જિલ્લામાં ઈ-શ્રમ કાર્ડની કામગીરી વેગવંતી કરવા અને લક્ષ્યાંક પૂર્ણ કરવા માટે રાજકોટ જિલ્લા વહીવટી તંત્ર ઉપરાંત મહાનગરપાલિકા, ડીઆરડીએ, જિલ્લા રજિસ્ટ્રાર કચેરી સહિતના સંલગ્ન વિભાગોને કામે લગાડવામાં આવ્યા છે. જેમાં મહાનગરપાલિકાના વોર્ડ ઓફિસરો અને પ્રોજેક્ટ ઓફિસરો, ડીઆરડીએ દ્વારા મનરેગાના કામદારો તથા જિલ્લા રજિસ્ટ્રાર કચેરી દ્વારા તમામ એપીએમસીના શ્રમિકોના ઈ-શ્રમ કાર્ડ કાઢવા ઝુંબેશ ચલાવવામાં આવી છે તેમજ દરેક ગામમાં વીસીઈને આ માટે ખાસ જવાબદારી સોંપવામાં આવી છે. જેના પરિણામ મંગળવારે ખાસ ઝુંબેશ હાથ ધરી એક દિવસમાં ૪૫૦૦ ઈ-શ્રમ કાર્ડ કાઢવામાં આવ્યા હતા. માર્ચ માસના અંત સુધી રાજકોટ જિલ્લામાંથી કુલ ૭૫ હજાર જેટલા ઈ-શ્રમ કાર્ડ કાઢવાનો લક્ષ્યાંક રાખવામાં આવ્યો છે. ગુરૂવારે જેતપુર તાલુકાના સરધારપુર અને ચાંપરાજપુર ગામે તથા ઉપલેટા નગરપાલિકા વિસ્તારમાં ઈ-શ્રમ કાર્ડનો કેમ્પ યોજવામાં આવ્યો હતો.

ફક્ત ૨૪ કલાકમાં રાજ્યમાં કોરોનાના નવા 30 કેસ, અમદાવાદમાં ૧૨ કેસ

અમદાવાદ : ગુજરાતમાં છેલ્લા કેટલાક દિવસથી કોરોનાના દૈનિક કેસની સંખ્યામા સતત વધારો થઇ રહ્યો છે. સિંગલ ડિજિટમાં નોંધાતા કેસ કેટલાક દિવસથી ડબલ ડિજિટમાં નોંધાઇ રહ્યાં છે. સોમવાર સાંજના પાંચ વાગ્યા સુધીના વિતેલા ૨૪ કલાકમાં રાજ્યમાં નવા ૩૦ કેસ નોંધાયા છે. જેમાં એકલા અમદાવાદ શહેરમાં જ ૧૨ કેસ નોંધાયા છે. આ સિવાય રાજકોટ, સુરત અને વડોદરા કોર્પોરેશનમાં નવા ૨-૨ કેસ નોંધાયા છે. રાજ્યમાં કોરોનાના દૈનિક કેસની સંખ્યામા વધારો થતાં એક્ટિવ કેસમાં પણ ઝડપથી ઉછાળો આવ્યો છે. છેલ્લી સ્થિતિ મુજબ રાજ્યમાં કુલ ૧૩૬ દર્દી સારવાર હેઠળ છે. જેમાથી નાજુક સ્થિતિના કારણે ૨ દર્દીની સારવાર વેન્ટિલેટરના સહારે ચાલી રહી છે. ૨૪ કલાકમાં સારવાર દરમિયાન ૬ દર્દી સાજા થતા તેમને રજા આપવામાં આવી હતી.